

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-07-2024 AT  
11.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(IB)/60/2024

**NAME OF THE PETITIONER** : Vasudevan Gopu (Liquidator)  
(Ashokmithra Capitals Pvt Ltd)

**NAME OF THE RESPONDENT(S)** : --

**UNDER SECTION** : Sec 59 of IBC, 2016

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**ORDER**

Ld. Counsel Mr. A.G. Sathyanarayana for the Petitioner

Memo filed on 26.06.2024 vide SR.No.3175.

**Reserve for order.**

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk